

**Calcutta High Court  
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 17-08-2021 To 17-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	855/2021	JIBAN RAJBANSHI AND ORS	AVROJYOTI DAS	07-09-2021	1. BAR WALEFARE LOGO IS MISSING ON THE VAKALATNAMA COPY
2	CRM	862/2021	ANIL BANSAL AND ANR	S P TEWARY	01-09-2021	WRONG PP NOTICE
3	CRM	863/2021	ANIL BANSAL AND ANR	S P TEWARY	01-09-2021	WRONG PP NOTICE
4	CRM	868/2021	CHIRANJIT ROY	KALIPADA DAS	07-09-2021	PRESENTATION FORM A IS ILLEGIBLE.
5	CRM	874/2021	DILBAR ALAM @ JULPHIKAR ALAM @ JULU	SANDEEP DUTTA	07-09-2021	1. PRESENTATION FORM IS ILLEGIBLE. 2. SIGNATURE OF THE ADVOCATE IS MISSING IN THE FORM A 3. LIST OF DATE IS REQUIRED. 4. IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE (ACTING) 5. UNDERTAKING FOR THE DEPOSIT COURT FEES, STAMP, PUNCH IS REQUIRED. 6. COURT FEE IS REQUIRED IN AFFIDAVIT PAGE. 7. SIGNATURE OF THE DEPONENT IS REQUIRED IN PHOTOCOPY OF THE ID PROOF. 8. ADVOCATE WELFARE LOGO IS REQUIRED IN THE VAKALATNAMA. 9. FULL ADDRESS WITH PHONE NO OF THE LD. ADVOCATE IS REQUIRED IN VAKALATNAMA 10. UNDERTAKING IN VAKALATNAMA IS MISSING. 11. INCORRECT CASE TYPE IN BACK SHEET.
6	WPA	1181/2021	CHA BAGAN TRINAMOOOL CONGRESS MAZDOOR UNION	ARNAB SAHA	07-09-2021	WITHOUT MENTIONING ACT IN FORM A AND THE 1ST PAGE OF THE PETITION
7	WPA	1182/2021	KADARUDDIN MIA AND ORS	SANDIP KUMAR MONDAL	07-09-2021	ABSENCE OF PETITIONERS PHONE NO IN FORM A
8	WPA	1186/2021	SUMAN RAKSHIT	HILLOL SAHA PODDER	07-09-2021	1. BAR REGISTRATION NUMBER IS MISSING IN THE PRESENTATION FORM.

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